

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

CORAM:

Present:

T. C.P No. 90/(MAH)/2014  
CA No. 26/2015  
SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)


SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.01.2017

NAME OF THE PARTIES: Mr. Mukesh Kothari  
V/s.  
M/s. Jetex Carburettors Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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①	Manish Tande	Pcs for Petitioners Counsel	
②	Mr. Kailash Amboly Along with Ms. Jyoti Singh	Advocate i/b Phoenix Legal Advocates for Respondents	Jyoti A. Singh

Order

CA No.26/2015 in TCP No. 90/397-398/CLB/MB/MAH/2014

For the Counsel appearing on behalf of the parties reported that they will work on settlement, at their request, list this matter for hearing on 24.1.2017 for reporting settlement clarifying if settlement has not taken place, the parties shall file written submissions two days before the next date of hearing.

Sd/-  
B.S.V. PRAKASH KUMAR  
Member (Judicial)

Sd/-  
V. NALLASENAPATHY  
Member (Technical)